

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH  
FARIDKOT HOUSE, NEW DELHI  
CAUSE LIST OF COURT NO. 2**

Date : 8<sup>th</sup> February, 2017  
Time : 10:30 AM

**HON'BLE DR. JUSTICE JAWAD RAHIM  
JUDICIAL MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE  
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR DIRECTION</b>			
1.	Original Application No. 308/2016	ETA Properties & Investments Private Ltd. Vs. Union of India & Ors.	Mr. Amit, Sr. Adv. with Mr. R. Jawahar Lal, Adv. for Applicant Ms.Sakshi Popli, Adv. for SEIAA Tamil Nadu Ms. Deep Shikha Bharti, Adv. for MoEF Mr.R.Rakesh Sharma, Adv. for TN & TNPCB
2.	Original Application No. 310/2016	Shivani Constructions Vs. Union of India & Ors.	Mr. Amit, Sr. Adv. with Mr. R. Jawahar Lal, Adv. for Applicant Mr. R. Rakesh Sharma, Adv. for TN & TNPCB Ms.Sakshi Popli, Adv. for SEIAA Tamil Nadu Ms. Deep Shikha Bharti, Adv. for MoEF
3.	Original Application No. 311/2016	M/s. VGN Builders Pvt. Ltd. Vs. Union of India & Ors.	Mr. Amit, Sr. Adv. with Mr. R. Jawahar Lal, Adv. for Applicant Mr. R. Rakesh Sharma, Adv. for TN & TNPCB Ms.Sakshi Popli, Adv. for SEIAA Tamil Nadu Ms. Deep Shikha Bharti, Adv. for MoEF
<b>FOR ADMISSION</b>			
4.	Original Application No. 94/2017 (M.A. No. 131/2017 & M.A. No. 132/2017)	Special Lime Stone Pvt. Ltd. Vs. Union of India & Anr.	Mr. Rishabh Sancheti & Mr. Dhruv Sharma, Advs. for Applicant
5.	Original Application No. 99/2017	Mayur Kunj, Resident Welfare Forum Vs. Lt. Governor, NCT of Delhi & Ors.	Mr. A. K. Upadhyay & Mr. Tanuja Mahajan, Advs. for Applicant
6.	Original Application No. 104/2017	Mohd. Hashim Qureshi Vs. Uttar Pradesh Pollution Control Board	Mr. Atif Suhrawardy & Mr. Sharad Chauhan, Advs. for Applicant
<b>AFTER NOTICE</b>			
7.	<b>Execution Application No. 35/2016 IN</b> Original Application No. 349/2016	Prof. Radhey Mohan Misra Vs. State of Uttar Pradesh & Ors.	Mr. Vivek Singh, Adv. for Applicant Mr. Maheen Pradhan, Adv. for MoEF
<b>FOR HEARING</b>			
8.	Original Application No. 140/2014 (M.A. No. 679/2015 & M.A. No. 144/2017)	Nanga Ram Dangi Vs. Secretary, Department of Environment & Forests & Ors.	Mr. M.C. Mehta, Adv. for Applicant Mr. Attin Shankar Rastogi, Adv. for R – 1 Mr. B.V. Niren, Adv. for R – 2 Mr. Rajkumar, Adv. LA for CPCB Mr. S.S. Shamsbery, Adv. for R – 4 to 6 Mr. Daleep Kumar Dhyani, Adv. (LC) Mr. Ankit R. Kothari, Adv. for Noticee
9.	<b>Review Application No. 35/2016 (M.A. No. 1255/2016) IN</b> O. A. No. 564/2016	Abhinav Kumar Vs. State of U.P. & Ors.	Mr. Sharad Chauhan, Adv. for Applicant
10.	Appeal No. 48/2016 (M.A. No. 830/2016 & M.A. No. 831/2016)	Nityendra Manav Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Mukul Singh, Adv. for R-1 Mr. Shiv Mangal, AAG with Mr. Saurabh Rajpal, Adv. for R-2 to 8
11.	Original Application No. 202/2016	Balotra Textile Hand Procesers Association	Mr. Sunil Joshi, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG with

	M.A. No. 547/2016)	Rajasthan State Pollution Control Board & Ors.	Mr. Vinay Kothari, Adv. for R-4 Mr. Digvijay Singh Mr. Abhimanyu Rathore, Adv.
12.	Original Application No. 266/2016 (M.A. No. 456/2016)	Rajasthan Textile Hand Processor Vs. Rajasthan State Pollution Control Board	Mr. Dinesh Jindal for Applicant  Mr. Shiv Mangal Sharma, AAG for State of Rajasthan & RSPCB Mr. Vinay Kothari, Adv. for R-4
13.	Original Application No. 226/2016 (M.A. No. 423/2016, M.A. No. 682/2016 & <b>M.A. No. 149/2017)</b>	Vinod Chopra  Vs. State of Haryana & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant  Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for state of Haryana Mr. Abhishek Yadav, Adv. for R-2, 4 & 5 Mr. Pradeep Misra, Adv. for R-3 Mr. Tarun A. Prasad, Adv. for MoEF Ms. Rachana Joshi Issar, Adv. for R-6
14.	Original Application No. 355/2016	Bindapur Vikas Samiti Vs. Govt. of NCT of Delhi & Ors.	Mr. Prateek Choudhary, Adv. for Applicant  Mr. Tarunvir Singh Khehar, Adv. for R-1&2 Mr. Narender Pal Singh, Adv. Ms. Puja Kalra, Adv. for SDMC
15.	Original Application No. 435/2016	N. S. Yadav & Ors. Vs. Commissioner, North MCD & Ors.	Mr. Alakh Alok Srivastava, Adv. for Applicants  Mr. Tarunvir Singh Khehar, Adv. for DPCC Mr. Dinesh Jindal, Adv. Ms. Puja Kalra, Adv.
16.	Original Application No. 41/2015 (M.A No. 100/2015)	Umashankar Patwa & Ors.  Vs. Union of India & Ors.  <b>(Earlier titled as D.K. Joshi Vs. Union of India &amp; Ors.)</b>	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant  Mr. Rajesh Kumar Singh, Adv. for R – 1 Mr. Abhishek Yadav, Adv. for R-2, 3, 6 & 7 Mr. Pradeep Mishra, Adv. for R – 4 Mr. Pinaki Mishra, Sr. Adv. with Mr. Ajit Sharma, Adv. for R – 5 Ms. Antima Bazaz, Adv. Mr. Vikas Malhotra, Adv. for MoEF Mr. Ravi P. Mehrotra, Adv.
17.	Original Application No. 189/2014 (M.A No. 654/2014)	Umashankar Patwa & Ors.  Vs. Union of India & Ors.  <b>(Earlier titled as D.K. Joshi Vs. Union of India &amp; Ors.)</b>	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant  Mr. Rajesh Kumar Singh, Adv. for R – 1 Mr. Abhishek Yadav, Adv. for R-2, 3, 6 & 8 Mr. Pradeep Mishra, Adv. for R – 4 Mr. J.M. Sharma, Sr. Adv. along with Mr. Pinaki Mishra, Sr. Adv. Mr. Avijit Bhushan, Adv. for R - 7
18.	Original Application No.32 (T <sub>HC</sub> )/2014 (CWP No. 9503/2012) (M.A. No. 1117/2016)	Kishan Paryavarán Sangaharsh Samiti, Jaipur  Vs State of Rajasthan & Ors.	Mr. Rajesh Choudhary, Adv. for Applicant  Mr. Shiv Mangal Sharma, AAG with Mr. Lokendra Singh & Mr. Saurabh Rajpal, Adv. for State of Rajasthan & RSPCB Mr. Manish Shishodia, Adv. Mr. Rakesh, Adv. for R – 2 Mr. M. S. Singhvi, Sr. Adv. with Mr. Vinay Kothari, Adv. for R – 5 Mr. Dinesh Mehta, Adv. for R-7 Mr. Sanjeet Purohit, Adv. for RIICO & Ministry of Textile Mr. P.S. Bhati, AAG for State of Rajasthan
19.	Original Application No.33 (T <sub>HC</sub> )/2014 (CWP No. 8923/2012)	Gautam Chand Chopra Vs State of Rajasthan & Ors.	Mr. Girish Sankhala, Adv. for Applicant  Mr. Shiv Mangal Sharma, AAG with Mr. Lokendra Singh & Mr. Saurabh Rajpal, Adv. for State of Rajasthan & RSPCB Mr. P.S. Bhati, AAG for State of Rajasthan Mr. Manish Shishodia, Adv. Mr. Rakesh, Adv. for R - 2 Mr. Sanjeet Purohit, Adv. for R–5 & 6

			Mr. M. S. Singhvi, Sr. Adv. with Mr. Vinay Kothari, Adv. for R – 5
20.	Original Application No. 101/2014	Sobha Singh & Ors. Vs State of Punjab & Ors.	Mr. Manish Kumar, Adv. for Applicant  Mr. Anil Soni, AAG for R-1 Ms. Panchajanya Batra Singh, Adv. for R-3 Mr. B. V. Niren, Adv. for MoUD Mr. Shubham Bhalla, Adv. for R-5 Mr. S. S. Shamsbery, Adv. for R-6 & 7 Mr. A.R Takkar, Adv. for R-9 to 11 Mr. Rajkumar, Adv. for CPCB
21.	Original Application No. 28/2013 (T <sub>HC</sub> )	M.V. Buildcon Pvt. Ltd. Vs. Union of India & Ors.	Mr. Anuj Kr. Ranjan, Adv. for Applicant  Mr. Krishna Kumar Singh, Adv. for R-1 Mr. Anil Grover, Mr. Rahul Khurana, Adv. for R-2 to 5 Mr. Anil Mittal, Adv.
22.	Original Application No. 59/2012 (M.A. No. 34/2016 & M.A. No. 190/2016)	Vikrant Kumar Tongad Vs Union of India & Ors.	Mr. Raj Panjwani, Sr. Adv. alongwith Mr. Ritwick Dutta, Adv. for Applicant  Ms. Panchajanya Batra Singh, Adv. for R- 1 Mr. M. Dutta, Adv. for R – 2 & 8 Mr. Abhishek Yadav, Adv. for R – 3 Mr. Alok & Mr. Vikram for R-4 Mr. Pradeep Mishra, Adv. for R – 5 Mr. Ravindra Kumar, Adv. for R–6, 7 & 9 Mr. Arun Bhardwaj, Sr. Adv. alongwith Mr. Pawan Upadhyay, Adv. for R – 8 Mr. Debesh Panda, Adv. for R-9 Mr. Vivek K. Tamkha, Adv. for R – 10 Mr. B.V. Niren, Adv. for CGWA Mr. Avijit Bhushan, Adv. for UPDSIDC Mr. Ramesh Jerath, Adv. for Cosmic Mr. K.T.S. Tulsi & Mr. Pinaki Mishra, Sr. Adv. along with Mr. R. Chandrachand, Adv. for Noticee No. 1 Mr. Anil Divan, Sr. Adv. along with Mr. Ranvir Singh, Adv. for Noticee No. 3 Mr. Piyush Kumar, Adv. for Noticee No. 4 Ms. Amrita Panda, Adv. for Noticee No.5&9 Mr. Rajiv Nayyer, Sr. Adv. along with Mr. Sumeer Sodhi, Adv. for Noticee No. 7 Mr. Arun Bharadwaj, Sr. Adv. along with Mr. Pawan Upadhyay, Adv. for Noticee No. 8 Mr. Debesh Panda, Adv. for Noticee No. 10 Mr. Anmol Sinha, Adv. for Noticee No. 11 Mr. M. Salim, Adv. for Noticee No. 12 Mr. Mehul Parti, Adv. for Noticee No. 14 Mr. Sudeep Kumar Shrotriya, Adv. for Noticee No. 17 Mr. Nitin Kumar, Adv. Mr. Rishi Agarwala, Adv. for Noticee No. R-21 Mr. S.K. Agarwal, Adv. for Unit No. 30 Mr. Suresh Tripathy, Adv. for DJB Mr. Anil Grover & Mr. Rahul Khurana, Adv. Mr. Bhupender Kumar, LA for CPCB Ms. Puja Kalra, Adv. for SMCD Mr. Karan S. Chandhiok, Adv. Mr. Himanshu Tyagi, Adv. for Noticee No.9
23.	Original Application No. 94/2013 (M.A No. 904/2014, M.A No. 592/2015, M.A. No. 806/2015, M.A. No. 236/2016 & M.A. No. 1264/2016)	Vikrant Kumar Tongad Vs. Delhi Metro Rail Corporation Ltd.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant  Mr. Tarun Johri, Adv. for R – 1 Mr. Sanjeev Ralli, Adv. for R – 2 Mr. V.V. Vardhan, Adv. for R – 3 & 4 Mr. V.K. Tandon, Adv. for R - 5 Ms. Reena Singh, AAG of U.P. for R – 6 Mr. Narender Hooda, Sr. Adv. along with

			<p>Mr. Pankaj Kumar Singh, Adv.  Mr. Ravikesh K. Sinha, Adv.  Mr. P.L. Gautam, Adv. for NDMC  Mr. Bibhakar Misra, Adv. for NHAI  Ms. Sakshi Popli, Adv. for NDMC &amp; DJB  Mr. Ashwani Kr. Dhatwalia, Adv. for DDA  Ms. Puja Kalra, Adv. for SDMC  Mr. Balendu Shekhar, Adv.  Mr. Sunil Gupte, Adv. for IOC  Mr. Sanjay Diwan, Adv. for Forest Dept.  Mr. B.V. Niren, Adv. for CPWD  Mr. D. Rajeshwar Rao, Adv.  Mr. Satyajit Kumar, Adv. for DSIIDC  Ms. Harleen Kaur, Adv. for Holiday Inn Hotel  Mr. Pawan Upadhyay, Adv. for Noticee No.8  Mr. Neeraj Malhotra, Adv.  Mr. Saket Bisani, Adv.  Mr. Tarunvir Singh Khehar, Adv. for GNCTD  Mr. Vinod Kapoor, Adv. for DPCC  Ms. Moni Cinmoy, Adv.  Mr. Bipul Kumar Mishra, Adv.  Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana  Mr. Sandeep Kapoor, Adv.  Mr. Vikramditya Singh, Adv. for AIIMS  Mr. Jeevan Prakash, Adv. for RG Stone  Mr. Jitendra Kumar, Adv. for ESI, Rohini  Ms. Antima Bazaz, Adv. for Jain Hospital  Mr. A. K. Prasad, Adv. for CPWD  Mr. Nischal K. Neeraj, Adv.  Mr. Siju Thomas, Adv. for Jivodaya Hospital  Mr. Ashish Kumar, Adv.  Mr. Naveen Kumar Jha, Adv.</p>
24.	Original Application No. 148/2016	<p>Mahesh Chandra Saxena  Vs.  South Delhi Municipal Corporation &amp; Ors.</p>	<p>Mr. Rahul Khurana, Adv. for Applicant    Ms. Puja Kalra, Adv. for R-1  Mr. Tarunvir Singh Khehar, Adv. for R-4  Mr. Narender Pal Singh, Adv. for DPCC  Mr. B. V. Niren, Adv. for CGWA  Ms. Sakshi Popli, Adv. for DJB  Mr. Surendra Kumar, A.E. for R-5  Mr. Rajiv Bansal, Adv. for DDA  Mr. Gaurav Kumar Banal, Adv. for R-6</p>
25.	Original Application No. 591/2016	<p>Mahesh Chandra Saxena  Vs.  The Ministry of Water Resource &amp; Ors.</p>	<p>Mr. Rahul Khurana, Adv. for Applicant    Mr. B. V. Niren, Adv. for R-1 &amp; 2  Mr. Tarunvir S. Khehar, Adv. for R-3 to 6&amp;8  Mr. Narender Pal Singh, Adv.  Ms. Sakshi Popli, Adv. for R-7  Mr. Rajiv Bansal &amp; Mr. Kush Sharma, Adv. for DDA</p>
26.	Original Application No. 307/2016	<p>Society for Protection of Culture, Heritage, Environment, Traditions and Promotion of National Awareness (CHETNA)  Vs.  Union of India &amp; Ors.</p>	<p>Ms. Leeza Grover, Adv. for Applicant    Ms. Divya Prakash Pandey, Adv. for R-1  Mr. B. V. Niren, Adv. for R-2 &amp; 6  Ms. Puja Kalra, Adv. for R-4  Mr. Tarunvir Singh Khehar, Adv. for R-5  Ms. Bhavana Duhoon, Adv. for R-6  Mr. Narender Pal Singh, Adv. for R-8  Mr. Sumeet Pushkarma, Adv. for R-9  Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-12  Ms. Michelle, Adv. for R-13  Mr. Rajiv Bansal &amp; Mr. Kush Sharma, Adv. for DDA  Mr. Abhihek Yadav, Adv.  Mr. A.D.N. Rao, Adv. for DMRC</p>

			Mr. Ankur Jain, Adv. for DUSIB
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